

GOVERNMENT OF RAJASTHAN
Law & Legal Affairs Department
(State Litigation)

No.F.12(15)Raj/Vad/08 Pt.I

Jaipur, dated. 10.8.2020

ORDER

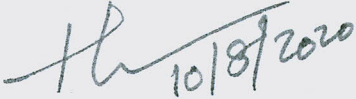
In partial modification of the order no.F9(4)Raj/Vad/88 Part dated 16/10/2019. The fees of Ms.Sneha Ravi Iyer, Junior Advocate is hereby enhanced from Rs.550/- per day per case to Rs.1,100/- (Eleven Hundred only) per day per case for assisting Ms.Padhmalakshmi Iyengar, AAG, before Hon'ble National Green Tribunal, New Delhi.

The revised fees shall be payable from the date of issuance of this order.

This order is being issued with the concurrence^{of} Finance Department vide I.D. No.102003282 dated 6/08/2020.

Sd-
(Hukam Singh Rajpurohit)
Law Secretary

1. Principal Secretary to Chief Minister/OSD (Y) to Chief Minister, Rajasthan, Jaipur.
2. PS to Law Minister, Rajasthan, Jaipur.
3. Senior Deputy Secretary to Chief Secretary/ PS to all Addl. Chief Secretaries
4. PS to Principal Secretary, Law
5. PS to All Pr.Secretary/Secretary, Rajasthan, Jaipur.
6. Jt. Secretary, Finance (Exp.5)Deptt., Rajasthan, Jaipur.
7. All Head of the Department, Rajasthan
8. Registrar, National Green Tribunal, New Delhi
9. Ms.Padhmalakshmi Iyengar, Addl. Advocate General,(For Rajasthan Government),New Delhi.
10. Ms.Sneha Ravi Iyer, Junior Advocate to Padhmalakshmi Iyengar, Addl. Advocate General,(For Rajasthan Government),New Delhi.
11. Tribunal Cell, Law Department, Jaipur
12. Account Cell, Law Litigation
13. All Legal Cell, Law Department
- ✓ 14. Programmer, Law & Legal Affairs Deptt. to upload this order in the Departmental website.
15. Guard file.


(Hukam Singh Rajpurohit)
Law Secretary